

**Court-II**

**Before the Appellate Tribunal for Electricity, New Delhi  
(Appellate Jurisdiction)**

**Appeal No.178 of 2014 & IA No. 289 of 2014**

**Dated : 03<sup>rd</sup> November, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**M/s Him Urja Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Uttarakhand Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran,  
Mr. Anand K. Ganesan,  
Ms. Swapna Seshadri &  
Mr. Ishaan Mukherjee

Counsel for the Respondent (s) : Mr. Buddy A. Rangandhan  
Mr. D.V. Raghu Vamsy  
Ms. Shikha Ohri &  
Mr. Tabrez Malawat for R-2

**ORDER**

No time left for hearing this Appeal.

Post this Appeal for hearing on **3<sup>rd</sup> December, 2015.**

**( T. Munikrishnaiah )  
Technical Member**

rkt/sh

**( Justice Surendra Kumar )  
Judicial Member**